NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2020 (TUESDAY)

<u>COURT – II (VIRTUAL MODE)</u>

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	

For Admission (After Notice)

I OF Humm	For Admission (Arter Notice)						
2.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	D.P. Chaturvedi			
3.	Comp. App. (AT) (Ins) No. 542 of 2020	Kuntal Construction Pvt. Ltd. Vs. Bharat Hotels Ltd.	B.P. Singh Dhakray	Purnima Maheshwari			
4.	Comp. App. (AT) No. 09 of 2020	Mohindra Chemicals Pvt. Ltd. Vs. Registrar of Companies & Anr. With	Anshuj Dhingra	Rajesh Kumar-R1 Deepak Anand-R2			
5.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Ashutosh Senger			

<u>02:00 PM</u>

Hearing 6. Comp. App. (AT) (Ins) No. 1407 of 2019 Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. Raghavendra M. Bajaj Siddharth Kant- COC Deep Roy -R1 Siddharth Kant- COC 7. Comp. App. (AT) (Ins) No. 591 of 2020 SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia Prateek Kumar Ritu Bhalla 8. Comp. App. (AT) (Ins) No. 593 of 2020 SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. Arijit Mazumdar Sudhir Sharma					
(Ins) No. 1407 of 2019Vs. Ashish Chhawchharia & Anr.Siddharth Kant- COCWithWithImage: Complex comple	r Heari	ng			
2019Ashish Chhawchharia & Anr.COCWithCOC7.Comp. App. (AT) (Ins) No. 591 of 2020SREI Infrastructure Finance Ltd. Vs. Ashish ChhawchhariaPrateek KumarRitu Bhalla8.Comp. App. (AT) (Ins) No. 593 ofSREI Multiple Asset Investment Trust Vs.Arijit MazumdarSudhir Sharma	6.	Comp. App. (AT)	Srei Infrastructure Finance Ltd.	Raghavendra M. Bajaj	Deep Roy -R1
WithWith7.Comp. App. (AT) (Ins) No. 591 of 2020SREI Infrastructure Finance Ltd. Vs. Ashish ChhawchhariaPrateek KumarRitu Bhalla8.Comp. App. (AT) (Ins) No. 593 ofSREI Multiple Asset Investment Trust Vs.Arijit MazumdarSudhir Sharma		(Ins) No. 1407 of	Vs.		Siddharth Kant-
7.Comp. App. (AT) (Ins) No. 591 of 2020SREI Infrastructure Finance Ltd. Vs. 		2019	Ashish Chhawchharia & Anr.		COC
(Ins) No. 591 of 2020Vs. Ashish ChhawchhariaVs.WithVill8.Comp. App. (AT) (Ins) No. 593 ofSREI Multiple Asset Investment Trust Vs.Arijit MazumdarSudhir Sharma			With		
2020 Ashish Chhawchharia Image: Comp. App. (AT) 8. Comp. App. (AT) SREI Multiple Asset Investment Trust Arijit Mazumdar Vs. Vs.	7.	Comp. App. (AT)	SREI Infrastructure Finance Ltd.	Prateek Kumar	Ritu Bhalla
With Arijit Mazumdar Sudhir Sharma 8. Comp. App. (AT) (Ins) No. 593 of SREI Multiple Asset Investment Trust Vs. Arijit Mazumdar Sudhir Sharma		(Ins) No. 591 of	Vs.		
8. Comp. App. (AT) (Ins) No. 593 of SREI Multiple Asset Investment Trust Vs. Arijit Mazumdar Sudhir Sharma		2020	Ashish Chhawchharia		
(Ins) No. 593 of Vs.			With		
	8.	Comp. App. (AT)	SREI Multiple Asset Investment Trust	Arijit Mazumdar	Sudhir Sharma
2020 IDBI Bank Ltd. & Ors.		(Ins) No. 593 of	Vs.		
		2020	IDBI Bank Ltd. & Ors.		

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1. Notice Board

2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson

-sd/-Registrar

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